

NMentioned matter (2)

COURT NO.6

SECTION IX

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6692/2007

(From the judgement and order dated 12/02/2007 in WP No. 7382/2005 of the HIGH COURT OF BOMBAY)

BIKOBA DEORA GAIKWAD & ORS.

Petitioner(s)

VERSUS

HIRABAI MARUTIRAO GHORGARE & ORS.

Respondent(s)

Date: 09/04/2008 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. Shivaji M. Jadhav,Adv.

For Respondent(s)

Ms. Abha R. Sharma,Adv.

UPON hearing counsel the Court made the following  
ORDER

List in May, 2008.

(A.S. BISHT)

MASTER

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COURT MASTER

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(PUSHAP LATA BHARDWAJ) COURT

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